

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF CALL EXPRESS CONSTRUCTION (INDIA) PRIVATE LIMITED**

RELEVANT PARTICULARS		
1	Name of corporate debtor	CALL EXPRESS CONSTRUCTION (INDIA) PRIVATE LIMITED
2	Date of incorporation of corporate debtor	09-01-2006
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201TN2006PTC058525
5	Address of the registered office and principal office (if any) of corporate debtor	No 20, Poes Road, I Street, Teyampet Chennai 600018
6	Insolvency commencement date in respect of corporate debtor	Order received 06-07-2023 (Order issued dated 5-7-2023)
7	Estimated date of closure of insolvency resolution process	02-1-2024
8	Name and registration number of the insolvency professional acting as interim resolution professional	Subramaniam Aneetha IBBI/IPA-001/IP-P00376/2017-2018/10633
9	Address and e-mail of the interim resolution professional, as registered with the Board	A2, Sarada Apartments, 17/6, Sringeri Mutt Road, Mandaveli, Chennai -600028 Email : aneethaca@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	A2, Sarada Apartments, 17/6, Sringeri Mutt Road, Mandaveli, Chennai -600028 Email:irpcallexpress@gmail.com
11	Last date for submission of claims	20-07-2023
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1.Mrs. Chitra Perinkulam Ragavan IBBI/IPA-002/IP-N00720/2019-2020/12558 2. Ms.R. Lalitha IBBI/IPA-001/IP-P00779/2017-2018/11352 3. Mrs. Bhagyalakshmi Ramesh Boosam IBBI/IPA-001/IP-P01159/2018-2019/12125

14.	<p>(a) Relevant Forms and</p> <p>(b) Details of authorized representatives are available at:</p>	<p>Web link <a href="http://www.ibbi.gov.in/home/downloads">http://www.ibbi.gov.in/home/downloads</a></p> <p>Physical Address:</p> <p>1. Mrs.Chitra Perinkulam Ragavan Address:10 Dr. Old No. 16, New No. 7, Appadurai Street, Seethamma Colony, Teynampet, Chennai, Tamil Nadu ,600018 Email: chitraprc@yahoo.com</p> <p>2. Ms.R. Lalitha Address: Flat F, Hanumanthpuri Apts, No 2 Bharathi Colony, Thiru Nagar, Valasaravakam,Chennai,Tamil Nadu , 600087 Email: lalitharca@gmail.com</p> <p>3.Mrs. Bhagyalakshmi Ramesh Boosam Address:10 Dr. Radhakrishnan Street,Charles Nagar ,Pattabiram ,Chennai,Tamil Nadu ,600072 Email: blassociates2003@gmail.com</p>
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Call Exprss Construcation (India) Private Limited on 6-7-2023.

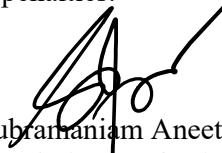
The creditors of Call Exprss Construcation (India) Private Limited are hereby called upon to submit their claims with proof on or before 20-07-2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class -Home buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 7-7-2023  
Place: Chennai

  
 Subramaniam Aneetha  
 Interim Resolution Professional  
 IBBI/IPA-001/IP-P00376/2017-2018/10633